

**R.O.C.No.192-A/2015-B2**

**DISTRICT JUDGE**  
**TRANSFER & POSTING**

**NOTIFICATION No. 39 / 2015**

Thiru A.Kanthakumar, III Additional District Judge, Villupuram at Kallakurichi, who has been appointed on transfer as Principal Judge, Family Court, Chennai in G.O.(D.).No.196, Home (Courts.II) Department, dated 19.03.2015 is transferred and posted as Principal Judge, Family Court, Chennai in the existing vacancy.

HIGH COURT, MADRAS.  
DATED: 20.03.2015.

Sd/- P.KALAIYARASAN,  
REGISTRAR GENERAL

**R.O.C.No.192-A/2015-B2**

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges – Thiru A.Kanthakumar, III Additional District Judge, Villupuram at Kallakurichi – transferred and posted as Principal Judge, Family Court, Chennai - Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 39 / 2015, dated : 20.03.2015.

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Thiru A.Kanthakumar, III Additional District Judge, Villupuram at Kallakurichi, who has been transferred and posted as Principal Judge, Family Court, Chennai in the High Court's Notification cited above is required to handover charge of his post to the Judge, Family Court, Villupuram, immediately and take charge of the post of Principal Judge, Family Court, Chennai, immediately, without availing full joining time.

The Judge, Family Court, Villupuram is required to hold full additional charge of the post of III Additional District Judge, Villupuram @ Kallakurichi, until further orders.

HIGH COURT, MADRAS.  
DATED: 20.03.2015.

Sd/- P.KALAIYARASAN,  
REGISTRAR GENERAL